

**Central Electricity Regulatory Commission
New Delhi**

Petition No. 31/2011

Subject: Approval of transmission tariff for (A) combined elements consisting of (i) 160 MVA, 220/132 kV, 3-phase Auto Transformer at Kopili with associated bays (ii) 132kV S/C, Kopli Khandong Transmission Line with associated bays (iii) 100 MVA, 220/132 kV ICT at Dimapur Sub-station and (B) combined element consisting of (A) and (iv) LILO of 132 kV, Dimapur (Nagaland) - Kohima (Nagaland) S/C line at Dimapur (Power Grid) under Missing Link Transmission System in NER for the period for tariff block 2009-14 period

Date of Hearing: 19.1.2012

Coram: Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Petitioner: Power Grid Corporation of India Limited

Respondents: Assam State Electricity Board and 6 others

Parties present: Shri M.M. Mondal, PGCIL
Shri S.S. Raju, PGCIL

Record of Proceedings

Due to paucity of time, the matter could not be taken up for hearing. Accordingly, the matter is adjourned.

2. The petition shall be listed for hearing on 16.2.2012.

By order of the Commission

(T.Rout)
Joint Chief (Law)
23.1.2012